

availability of funds. The reservation workload at Hazarbagh is much less than the criterion of reservation related transactions per day and does not justify provision of these facilities at present. It can be considered when the criterion is met

[English]

#### Seizure of Teakwood

4901. SHRIMATI JAYAWANTI NAVIN CHANDRA MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of seizure of teakwood along the Indo-Myanmar border during the last two years;

(b) whether security forces particularly BSF and Assam Rifles have failed to check the smuggling thereof; and

(c) if so, the steps being contemplated to check the smuggling which is the root cause of the escalation of insurgency in the bordering States; and

(d) the number and details of cases where the Indian vehicles were set on fire by Myanmar Army which were engaged in the smuggling activity?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (d) The information is being collected and will be laid on the Table of the House.

[Translation]

#### Jharkhand Autonomous Council

4902. SHRI BRAJ MOHAN RAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the duties and powers conferred on the Jharkhand autonomous council in Bihar;

(b) the number of office bearers and members of the Jharkhand autonomous council and the norms prescribed for their appointments;

(c) the funds provided by the Centre and State since the establishment of the Jharkhand autonomous council till date;

(d) the details of expenditure incurred by the Jharkhand autonomous council, item-wise;

(e) the full details of pay and allowances etc. of all the members of the Jharkhand autonomous council including the Deputy-Chairman;

(f) the total number of members of the Jharkhand autonomous council and the number of members elected and of those nominated by the State Government, separately;

(g) the time by which the elections are likely to be held for the Jharkhand autonomous council;

(h) whether delimitation of the constituencies has been done for election to the Jharkhand autonomous council, and

(i) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (i) The information is being collected and will be laid on the Table of the House.

[English]

#### Import of Electric Locomotives

4903. SHRI RAMESHWAR PATIDAR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of electric locomotives imported so far by the Indian Railways indicating their total price in Indian Rupees and arrival date in India;

(b) the number of such imported electric locomotives put into operation giving details of exact dates and names of the Zonal Railway where these locomotives are being used; and

(c) whether technology has also been assured from the company with which the import deal has been entered into?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) A statement is attached.

(c) Yes, Sir.

#### STATEMENT

(a) The number of electric locomotives imported since AC traction system was introduced (Upto 1-9-1996):

S.No.	Class/ Type of loco	No. of locos imported	Country from	Book value/Landed cost Rs. in lakhs (approx.)	Month/Year of arrival in India
1	2	3	4	5	6
1	BG-AC 25 kV 50 c/s WAM1/3, WAG1/3, WAM2/3, WAG2	152	European Group, France	1687	WAM1, WAG1/3 —1960 to 1965.
		83	Japan	987	WAM2/3, WAG2 — 1961 to 1965